

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

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OA No.1248/94

New Delhi the 27th Day of July, 1994.

MR. JUSTICE S.K.DHAON, ACTING CHAIRMAN
MR. B.N.DHOUNDIYAL, MEMBER (A)

Smt. Achla Bhatnagar,
Wife of Shri Anil Bhatnagar
R/o SPM's Quarters, Hauz Khas Post Office
Arbindu Marg
New Delhi . . . AP

APPLICANT

BY ADVOCATE SHRI JOG SINGH

V.S.

1. Union of India
through the Secretary,
Ministry of Communications,
Government of India
Department of Posts,
'Dak' Bhawan
Parliament Street,
New Delhi-110001.
2. The Secretary to Govt.of India
and Director General(Posts)
Chairman,Postal Service Board
Sansad Marg, New Delhi-110001.

ORDER (ORAL)

JUSTICE S. K. DHAON:

Learned counsel for the applicant states that he may be permitted to withdraw this OA with liberty to file a fresh OA, if necessary. Permission accorded. This OA is dismissed as withdrawn.

(B.N.DHONDIYAL)
MEMBER(A)

(S.K.DHAON)
ACTING CHAIRMAN

SNS